NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 282/15	TP 37/17	Hearing	433(e)	National Steel & Agro Industries Ltd., Indore Vs Kailash Roofing Solutions Pvt. Ltd., Bengaluru.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Ashak Kumar. H. V. e	Advocate for	ASS
	Ramell Ananthan	Delitinar	

9844377103

Counsel for petitioner is present. He has informed that Registry has raised some objections and he is directed to comply the same.

List on 07.09.2017.

MEMBER (J)

MEMBER (T)